

NCLT:ASJ Vidya Prakash appointed as Registrar General

June 7,2021 New Delhi, India

ASJ Vidya Prakash appointed as Registrar General of the National Green Tribunal. The position become vacant after the death of the Registrar General Ashu Garg due to the Covid-19 recently.



Additional Sessions Judge Vidya Prakash appointed as Registrar General of the National Green Tribunal on the Deputation Basis.

Sri Vidya Prakash has been appointed as Registrar, National Green Tribunal Principal Bench New Delhi on Deputation Basis with the effect from the date of joining i.e., May 29,2021 for a period of one year.

Mr. Vidya Prakash has done his B.Com and LLB from Delhi University. He did his LLM from Kurukshetra University.

He joined Delhi Judicial Service in 2003 and was promoted to Delhi in Higher Judicial Service in January 2014.

As a Judicial officer he served on following positions-

- i) Civil Judge
- ii) Metropolitan Magistrate

- iii) Additional Senior Civil Judge/Judge Small Causes Court
- iv) Additional Chief Metropolitan Magistrate and Chief Metropolitan Magistrate(Central),Delhi.

His last posting was Additional Sessions Judge, Delhi

The National Green Tribunal established On October 18,2010 under the National Green Tribunal Act, 2010 for effective disposal of cases related to environmental protection ,conservation of forests and other natural resources, which includes enforcement of any legal right relating to environment, gives relief and compensation for damages to persons and property and matters incidental connected therewith.